

6

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/227/ (IB)/2017
NAME OF THE PETITIONER(S) : SUZHOU CHUNXING PRECISION
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

A. ADITHYA
FOR PAUL & PAUL

COUNSEL FOR
OPERATIONAL CREDITOR/
PETITIONER.

A. Adithya

PRAHLAD BHAT
E. Mr.

Counsel for Respondent

P. Bhat

ORDER

Shri A Adithya, counsel for petitioner present and prayed time for comply with the order dated 6.6.2017 as the parties are at China. Shri Prahlad Bhat, counsel for respondent present and sought time for their submissions. Time extended at their request. Put up on 10.07.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)